


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)


APPLICATION NUMBER : ZP 68/12
 PETITION NUMBER : ZA3/2013 39/16
 NAME OF THE PETITIONER (S) : SUDARSHAN KUMAR MANCHANDA &
 2 OTHERS
 NAME OF THE RESPONDENT (S) : S.M. KANNAPPA AUTOMOBILES (P) LTD. &
 5 OTHERS.
 UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	ARUN SRI KUMAR 98867 20984	Respondents 1-6	

Counsel for petitioner in CA 01/13 is present. Counsel for Respondent in CA 01/13 is also present. Counsel for Respondent in CA 01/13 has filed along with a copy of the interim order passed by the Hon'ble High Court of Karnataka and further he requested time.

At request, posted 02.03.2017.


MEMBER (J)


MEMBER (T)